

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI,
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. †2912
ANSWERED ON 05.12.2019

ILLEGAL MINING IN RIVERS

†2912. KUNWAR DANISH ALI

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether illegal mining in several rivers of the country has led to steep ditches causing threat to existence of the said rivers; and
- (b) if so, the details thereof along with the plan of the Government to address the said issue, State-wise including Uttar Pradesh?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI & SOCIAL JUSTICE AND EMPOWERMENT

(SHRI RATTAN LAL KATARIA)

(a) & (b) Ministry of Environment, Forest and Climate Change has issued Sustainable Sand Mining Management Guidelines, 2016, which, inter-alia addresses the issue relating to regulation of sand mining in rivers in the country. The main objectives of the Guidelines are to ensure that sand and gravel mining is done in an environmentally sustainable and socially responsible manner; conservation of the river equilibrium and its natural environment by protection and restoration of the ecological system; to ensure the rivers are protected from bank and bed erosion beyond its stable profile etc.
